

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 10th Day of **April**, 2018)

Hon'ble Mr. Justice Dinesh Gupta, Chairman

Hon'ble Mr. Gokul Chandra Pati, Member (A)

Original Application No.330/1799/2015

Sudhanshu Nagaych,
Aged about 33 years
S/o Sri S. P. Nagaych
R/o Bungalow No., 5018
Railway Officers' Colony, Agra – U.P.
Presently posted as Divisional Engineer-1 (DEN-1)
North Central Railway, Agra Cantt.

..... **Applicant**

By Advocate: **Shri Anurag Srivastava**

Versus

1. The Union of India, through the General Manager,
North Central Railway,
Allahabad.
2. The Principal Chief Engineer
(Cadre Controlling Authority),
North Central Railway, Allahabad.
3. The General Manager/Personnel,

North Central Railway, Allahabad.

4. The Divisional Railway Manager,
North Central Railway, Agra U.P.
5. Sri Bhurey Lal, Deputy Chief Engineer/Bridge/Line,
Agra Cantt., presently under order of transfer to the post of
Senior DEN/Agra Cantt. (Which post is sought to be operated
by temporarily transferring the post of Deputy Chief
Engineer/General/HQ from the North Central Railway
Headquarters, Allahabad.

..... **Respondents**

By Advocate: **Shri S. K. Rai**

O R D E R

(Delivered by Hon'ble Mr. Justice Dinesh Gupta, Chairman)

Shri Shyamal Narain, counsel for the applicant and Shri Anil Kumar and Shri R. K. Srivastava, counsel for the respondents are present.

2. During the course of argument, counsel for the applicant stated that the matter pertains to transfer and the applicant has already joined at the transferred place. Hence, O.A. has become infructuous.
3. Counsel for the respondents has no objection to the same.

4. In view of the statement made by counsel for the applicant at Bar, the Original Application is dismissed as infructuous.

[Gokul Chandra Pati]

Member (A)

Shashi

[Justice Dinesh Gupta]

Chairman